

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 5140-5142/2023
[Arising out of impugned final judgment and order dated 20-01-2023
in WA No. 2093/2018 20-01-2023 in WP No. 3076/2019 20-01-2023 in WP
No. 3084/2019 passed by the High Court of Judicature at Madras]

STATE OF TAMIL NADU

Petitioner(s)

VERSUS

JAYAVILAS TABACCO TRADERS LLP & ANR.

Respondent(s)

IA No. 40163/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 40165/2023 - EXEMPTION FROM FILING O.T.

WITH

SLP(C) No. 3953-3955/2023 (XII)

IA No. 39588/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 39590/2023 - EXEMPTION FROM FILING O.T.

Diary No(s). 21859/2023 (XII-A)

IA No.147211/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.147213/2023-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS

SLP(C) No. 21112/2023 (XIV)

FOR ADMISSION and I.R. and IA No.170405/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21114/2023 (XIV)

SLP(C) No. 21113/2023 (XIV)

FOR ADMISSION and I.R.

W.P.(C) No. 918/2023 (X)

FOR ADMISSION and IA No.176892/2023-EX-PARTE STAY

IA No. 176892/2023 - EX-PARTE STAY

W.P.(C) No. 481/2024 (X)

FOR ADMISSION and IA No.167124/2024-STAY APPLICATION and IA
No.167126/2024-EXEMPTION FROM FILING O.T.

IA No. 232822/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 167126/2024 - EXEMPTION FROM FILING O.T.

IA No. 173562/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 167124/2024 - STAY APPLICATION

Date : 29-07-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

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Ms. Sunanda Shukla, Adv.

Mr. Sarvam Ritam Khare, AOR
Mr. Kushagra Sharma, Adv.
Mr. Anuj Agarwal, Adv.
Mr. Akarsh Khare, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters after eight weeks.

In the meantime, pleadings may be exchanged
between the parties.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR